

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II  
(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 12.02.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	TP No.28/HDB/2016
COMPANY PETITION/APPLICATION NO.	IA No.205/2019 in CP No.53/2008
NAME OF THE COMPANY	Vision Broadband Services Pvt Ltd & (03) others
NAME OF THE PETITIONER(S)	SY Sri Kumar
NAME OF THE RESPONDENT(S)	Vision Broadband Services Pvt Ltd & (03) others
UNDER SECTION	397/398

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

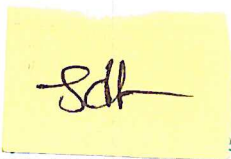
Learned counsel for the Respondent appeared.

No one appeared for the Petitioner.

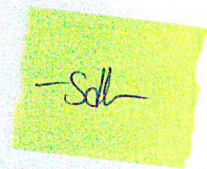
Main CP and all IAs shall be heard together.

We direct parties to complete pleadings in pending IAs by exchanging *inter-se*.

Matter stands adjourned for further hearing to 19.03.2021.



**MEMBER TECHNICAL**



**MEMBER JUDICIAL**